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C.A.No. 8128 OF 2003
ITEM NO.109

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8128 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

SHRAMIK UNION KRISHI KARMACHARI SABHA

Respondent(s)

(With prayer for interim relief and office report)

Date: 20/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s) Mr. Pradeep Misra, Adv.
Mr. Sandeep Singh, Adv.

For Respondent(s) Mrs. Tehmina Punvani, Sr. Adv.
Ms. Bina Gupta, Adv.

Ms. Mrinalini Chandy, Adv.
Mrs. Divya Roy, Adv.
Mr. Namit Dubey, Adv.

UPON hearing counsel the Court made the following
O R D E R

To await the judgment in C.A.No.897/2002 and connected
matters.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER